

## Central Administrative Tribunal Principal Bench New Delni

## CP-64/95 in DA-624/90

Thursday, this the 19th day of December, 1996

.. HON "BLE SHRI S.R. ADIGE, MEMBER (A) HON 'BLE DR. A. VEDAVALLI, MEMBER (J)

Ram Sharan s/o
Kallu Ram
c/o Kishan Singh,
F.1/4-G, East Vinod Nagar,
Delhi.

...Petitioner

(By Shri Madhoc proxy for Shri B.S. Mainee, Advocate)

## Versus

- Shri V.K.Aggarwal, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Shri A.K. Jain, Divisional Railway Manager, Northern Railway, Allahabad.
- 3. Shri A.K. Singh, Assistant Engineer, Northern Railway, Tundla.

...Respondents

(By None)

## ORDER (Oral)

By Hon ble S.R. Adige, Member (A) --

Shri B.L. Madhok, proxy counsel for Shri B.S. Mainee, counsel for petitioner prays for and is granted permission to withdraw the Contempt Petition. The Contempt Petition is dismissed as withdrawn. Notices issued to the contemnors are discharged.

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(Dr. A. Vedavalli) Member (J) S. H. Adige). Member (A)